

BEL. BEL has also recently commenced production of saw filters used in CTV. Other general purpose components like capacitors, resistors, switches, loudspeakers, saw filters and crystals are being produced locally. The manufacture of deflection components, EHTs, tuners, SMPS power supply and delay lines are likely to commence in 1986. It is expected that the manufacture of CPTs will also commence in 1987-88. By 1988 it is therefore, expected that virtually all the components used in a CTV receiver would be indigenised.

Proposal to Open Namibian Embassy in New Delhi

488. SHRI P. KOLANDAIVELU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Namibia has proposed to open a full fledged embassy in New Delhi ;

(b) if so, whether India has agreed to this proposal of Namibia ; and

(c) whether it will not affect our relations with United States of America ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b). An office of the South West Africa People's Organisation (SWAPO) has been functioning in India from January 1982 with our full cooperation. SWAPO is recognised by the United Nations and the Non-aligned Movement as the sole and authentic representative of the people of Namibia, a view to which India fully subscribes. The SWAPO Mission has now been recognised by the Government of India as the Embassy of SWAPO.

(c) No, Sir.

Indo-Nepal Treaty

489. SHRI BRAJAMOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a recent Indo-Nepal treaty any stipulation has been made about the construction of Kohalpur-Mahakali road, now suspended ;

(b) if so, the details thereof ; and

(c) what is the financial implications so far as India is concerned in construction of 200 kms. road in the Terai region of Nepal by India as agreed upon in the agreement ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) to (c). An agreement was reached between India and Nepal on 26th September, 1985 for the construction of a road in Terai region of Nepal between Kohalpur and Mahakali. Under this agreement India will provide grant assistance of Rs. 50 crores for this construction. The project shall be executed by Nepal and completed in 48 months. Both governments will mutually cooperate to ensure completion of the project within the agreed time and resources.

Liberalisation of Pension Rules for Employees Retiring after March, 1985

490. SHRI C. MADHAV REDDI : Will the PRIME MINISTER be pleased to state :

(a) whether Government would extend the benefit of liberalised Pension Rules to employees who retired before March, 1985;

(b) if not reasons for the same ;

(c) the number of Government employees who retired before this date and would become eligible ; and

(d) the amount Government will have to pay if this concession is extended to such employees as well ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) and (b). No, Sir. In accordance with the C.C.S. (Pension) Rules 1972, pension claims are regulated by the provisions in force at the time when a Government employee retires, or is retired, or is discharged, or is allowed to resign from service, or dies, as the case may be.

(c) and (d). The information is not readily available.